

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 101  
IB-461/ND/2020**

**IN THE MATTER OF:**

**M/s. Rajiv Ved & Associates**

**...PETITIONER**

**Vs.**

**M/s. Sanjivani Commontrade Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 07.02.2020.**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Ms. Itisha Gulati and Mr.  
Gaurav Mujal, Advocates**

**For the Respondent/ Corporate-debtor**

**:**

**ORDER**

Learned counsel for the petitioner is present and seeks time to file the email communications by supplementary affidavit. Post the matter to 20<sup>th</sup> February, 2020.

**- sd -**

**(V.K. Subburaj)  
Member (T)**

**- sd -**

**(Abni Ranjan Kumar Sinha)  
Member (J)**